COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 19 of 2017 & IA Nos. 691of 2016 & 325 of 2017 Appeal No. 20 of 2017 & IA No. 678 of 2016

Dated: 27th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

ANSAL API Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh

Ms. Ritika Singhal Ms. Aradhna Tandon

Counsel for the Respondent(s): Mr. C. K. Rai

Mr. Umesh Prasad for R-1

Ms. Vandana G. Ms. Alka Agrawal

Mr. Abhishek Raj

Mr. Kumar Mihir for R-2

ORDER

I.A. Nos. 691of 2016 & 678 of 2016 (for exemption from filing certified copy of the impugned order) is allowed.

As agreed by learned counsel for the parties, list these matters for hearing on <u>08.11.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson